

to meet the growing inward and outward movement of containerised cargo from the Northern region?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) To meet the demand of export and import traffic in the Northern region, the Container Corporation of India Ltd., has decided to set up full-fledged Inland Container Depots at Tughlakabad/Delhi and Ludhiana. The construction work at Tughlakabad is under progress and will be ready by 1991. The existing container terminal facilities both at Pragati Maidan and Tughlakabad siding are being expanded and consolidated. A Container Freight Station has been established at Ludhiana to facilitate movement of both import and export cargo in ISO containers.

Companies Incorporated in Delhi

1218. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of private and public limited companies incorporated in Delhi during 1989 and their total authorised capital; and

(b) the total number of such companies in Delhi as on 31 December, 1989 and their total authorised capital?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The number of private and public limited companies registered in Delhi during the year 1989 together with their authorised capital is given as under:

	<i>Number</i>	<i>Authorised Capital (Rs. in crores)</i>
Private Ltd. Companies	4,063	310.1
Public Ltd. Companies	200	694.1
Total	4,263	1,004.2

(b) The total number of companies in Delhi as on the 31st of December, 1989 was 34,101. The data on total authorised capital of the companies at work is not being compiled. The time and efforts involved in collecting such information will not be commensurate with the benefits likely to be realised.

Selective Privatisation of Public Sector Corporations

1219. SHRI LOKANATH CHOUDHARY: Will the Minister of INDUSTRY be pleased to state.

(a) whether the Association Chambers of Commerce and Industry (ASSOCHAM) has submitted a proposal to Union Government recommending selective privatisation of some public sector corporations; and

(b) if so, the details of the proposal and Government's reaction thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The proposal of ASSOCHAM regarding privatisation of public sector enterprises when received will be taken into account while framing a white paper on public sector later this year as was announced in the Presidential Address to the Parliament on 12.3.1990.

[*Translation*]

Voluntary Retirement by Public Sector Officers

1220. SHRI HARSH VARDHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether different facilities are provided to the officers and employees of various public sector undertakings, who seek pre-mature retirement;

(b) whether some officers/employees, after taking pre-mature retirement continue to enjoy the said facilities after joining another public undertaking;

(c) if so, the reasons therefor;

(d) whether Government propose to take some effective action to check this tendency of misusing public money; and

(e) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (e). Government had notified in October, 1988 para-meters on the basis of which voluntary retirement schemes could be introduced by the public enterprises with the approval of their administrative Ministries. The Model Scheme envisages broad degree of rationalisation in the facilities to be made admissible for employees opting for voluntary retirement. As per the scheme, the resultant vacancies are to be abolished. There is no embargo for employees who after voluntary retirement, take up fresh jobs in other public enterprises.

[English]

**Balangir-Khurda Road Railway Line
(Orissa)**

1221. SHRI GOPI NATH GAJAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had received a proposal for the construction of a railway line between Balangir and Khurda Road in Orissa:

(b) whether the project was referred to

the Working Group of the Planning Commission for consideration in the Eighth Plan; and

(c) if so, whether the construction of the line would be taken up during the Eighth Plan?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). The Planning Commission had decided that the project be referred to the Working Group on Railway's Programmes for the Eighth Five Year Plan. However, the sub-group for new lines had not identified any particular new line project for inclusion in the Eighth Plan document for consideration of the Working Group but had only included a lumpsum kilometrage for new starts. Taking up o. Khurda-Balangir project would, therefore, depend on availability of resources in the Eighth Plan, and the position of this project will get in the overall national priorities.

Power Generation

1222. SHRI GOPI NATH GAJAPATHI: Will the Minister of ENERGY be pleased to state:

(a) whether the power generation in the country as a whole has declined sharply in 1989;

(b) if so, the reasons therefor; and

(c) the steps taken or contemplated to increase power generation in 1990 and onwards?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The total power generation in the country during April 1989—February, 1990 is about 11.2% more than the generation during the same period during last year.